GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO. 417 TO BE ANSWERED ON 24.03.2021

REPRESENTATIONS AGAINST PRIVATISATION OF TRAINS

*417. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received representations from railway employees and representative bodies objecting to the move to allow private sector to operate 151 trains; and
- (b) if so, the details thereof and the response of the Government to the same?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI PIYUSH GOYAL)

(a) and (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF STARRED QUESTION NO. 417 BY SHRI MOHAMMED FAIZAL P.P. TO BE ANSWERED IN LOK SABHA ON 24.03.2021 REGARDING REPRESENTATIONS AGAINST PRIVATISATION OF TRAINS

(a) and (b) Both the recognized Federations, namely, All India Railway men's Federation (AIRF) and National Federation of Indian Railway men's (NFIR) had initially represented against the decision to permit operation of passenger trains through Public-Private Partnership (PPP) mode. Thereafter, several meetings have been held with the Federations to explain the rationale behind this PPP initiative and the fact that the existing passenger train services shall not be affected by the operation of passenger train services through PPP mode. These services to be operated through PPP mode shall be additional trains and are aimed at increasing the availability of train services to the public. As such, the interest of employees working for the operation of existing train services over Indian Railways will not be affected. Further, it has been decided that the Crew (Drivers and Guards) required for operation of trains through PPP mode shall be provided by Indian Railways, which shall make Railway employees a vital part of PPP in passenger train operations project.
